

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 912/2016  
CA NO.

CO AM

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

AT IND NWC-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: R S Live Media Pvt. Ltd.

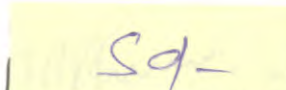
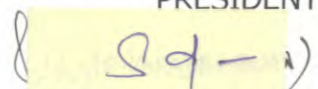
SECTION OF THE COMPANIES ACT: 391 & 100-104

S. NO.	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Aaditya Vijaykr. Adv.	Petitioner	
2.	C. BALOONI Company Prosecutor	PROB (PR)	

ORDER

Learned counsel for the petitioner seeks time to study the provisions of Section 230(sub-section 10) read with Section 68 as the proposal for buy back exceeds to 25% in the present scheme.

List on 21.03.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
  
(R. VARADHARAJAN)  
MEMBER (J)